

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 15868/2019

SABIR ALI

Petitioner(s)

VERSUS

AZAM & ANR.

Respondent(s)

(IA No.78062/2019-CONDONATION OF DELAY IN FILING and IA No.78066/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.78065/2019-EXEMPTION FROM FILING O.T. and IA No.78061/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 16-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

Mr Gopal Singh Chauhan, Adv.
Mr. Parmanand Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent no.1. Ld. Advocate-on-record, Mr Talha Abdul Rahman appears for respondent no.1. Vakalatnama be filed.

Respondent no.2 is duly represented.

Matter be processed in terms of Order XXII Rule 6, Supreme Court Rules, 2013 read with Chapter XIII Clause 47, Supreme Court Practice and Procedure, 2017. Ld. Counsel for respondent nos. 1 and 2 submitted that they want to file counter affidavit. Be filed in the meantime within four weeks.

ANIL LAXMAN PANSARE
Registrar